

Sr. No Date

Orders

Mr C. Sugunan
Mr E. Madan Mohan

.. 2 ..

5.5.1989

Admit subject to the plea on alternative remedy being argued. The case may be listed immediately after vacation along with O.A. No. 269 of 1989 and batch.

Pending disposal of the application, the respondents are directed to consider the applicant for employment in preference to outsiders and persons who joined the Department subsequent to the applicant and who have been retrenched, as and when necessity for engagement of casual labourers arises.

bwt

BNJ
VC

HJS

JNM
M(J)

Before the Registrar :- Counsel of both sides absent. Time extended
1st time :22-06-1989: till 29-06-1989 for counter.

REGISTRAR

2nd Time: 29-6-89:

Counsel of both sides absent. Time extended till 6-7-89 for counter.

REGISTRAR.

3rd time :6-7-89:-

Counsel of both sides absent. Counter not filed. Post before court for orders.

REGISTRAR

18-07-1989

Finally four weeks time granted for filing counter at the request of Standing Counsel, thereafter post the case for final hearing according to its turn in usual course.

DSR
HM(J)DKC
HM(A)

CAT/13

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW DELHI

O.A. No. 309 1989

Mr. T. Venkateswarlu Applicant(s)
Mr. C. Suryanarayana, counsel for applicant.

Versus

The DSO Telecom, Peddapalli and Respondent(s)
3 others.
Mr. P. Ramakrishna Raju, Sr. CGSC.

Sr. No.	Date	Orders
		<p><u>Dt: 21.4.1989</u></p> <p>In this case, the learned Sr. CGSC states that the applicant has not exhausted the alternate remedy of moving the Labour Court before approaching this Tribunal. He relies on the judgment of Jabalpur Bench of the CAT reported in (1) ATR 1989(1) CAT 293 Mahabir Prasad and others vs. Union of India and (2) ATR 1989(1) CAT 329 Ucham Singh vs. Union of India.</p> <p>As an important point of law has been raised, it may be placed before the Bench on next Friday i.e., 28.4.1989 for consideration and admission.</p> <p style="text-align: right;"><i>BNJ</i> (BNJ) VC</p> <p style="text-align: center;"><u>28.4.89</u></p> <p>Adjourned to 5.5.89 for admission of the appeal of Mr. C. Suryanarayana before</p> <p style="text-align: center;">(R) OSR MJ)</p> <p style="text-align: right;">D OK (N)</p> <p style="text-align: right;">Cautd</p>